

PAPERS LAID ON THE TABLE

THE UNIVERSITY GRANTS COMMISSION
(TERMS AND CONDITIONS OF SERVICE OF
EMPLOYMENT) AMENDMENT RULES,
1968

THE MINISTER OF EDUCATION
(DR. TRIGUNA SEN): Sir, I beg to lay
on the Table, under sub-section (3) of
section 25 of the University Grants Com-
mission Act, 1956, a copy of the Minis-
try of Education, Notification G.S.R. No.
258, dated the 23rd January, 1968, pub-
lishing the University Grants Commission
(Terms and Conditions of Service of
Employment) Amendment Rules, 1968.
[Placed in Library. See No. LT-273/
68.]

**THE UNLAWFUL ACTIVITIES (PREVENTION)
RULES, 1968**

गृह-तन्त्र मन्त्रालय में राज्य मंत्रों (श्री
निधु चरण गुप्त): श्रीमान्, मैं, विधि विरुद्ध
गतिविधियां (निवारण) अधिनियम, 1967
की धारा 21 की उपधारा (3) के अधीन,
विधि विरुद्ध गतिविधियां (निवारण) नियम,
1968 को प्रकाशित करने वाले गृह-कार्य
मन्त्रालय की अधिचना नै० ओ० नं० 481
दिनांक 5 फरवरी, 1968 को एक प्रति सभा
पटल पर रखना हूँ। [Placed in Library.

See No. I-T-481/68.]

**NOTIFICATIONS UNDER THE ALL INDIA
SERVICES ACT, 1951**

**THE DEPUTY MINISTER IN THE
MINISTRY OF HOME AFFAIRS (SHRI
K. S. RAMASWAMY):** Sir, I beg to lay
on the Table, under sub-section (2) of
section 3 of the All India Services Act,
1951, a copy each of the following Noti-
fications of the Ministry of Home
Affairs:—

(i) Notification G.S.R. No. 100,
dated the 8th January, 1968.

(ii) Two Notifications (G.S.R. Nos.
102 and 103), dated the 11th January,
1968.

(iii) Notification G.S.R. No. 104,
dated the 11th January, 1968.

(iv) Seven Notifications (G.S.R. Nos.
105—111), dated the 11th January,
1968.

(v) Notification G.S.R. No. 149,
dated the 17th January, 1968.

(vi) Three Notifications (G.S.R. Nos.
150, 183 and 184), dated the 18th
January, 1968.

[Placed in Library. See No. LT-
202/68 for (i) to (vi).]

(vii) Two Notifications (G.S.R. Nos.
185 and 186), dated the 23rd January,
1968. [Placed in Library. See No. LT-
295/68.]

(viii) Notification G.S.R. No. 290,
dated the 30th January, 1968, pub-
lishing the All India Services (Medical
Attendance) Amendment Rules, 1968.
[Placed in Library. See No. Lt- 275/68.]

MR. CHAIRMAN: Legislative busi-
ness.

**SHRI BHUPESH GUPTA (West
Bengal):** Sir, I am not asking anything.
You have allowed a discussion on the
teachers' strike. I am quite satisfied and
I am sure you will give it.

MR. CHAIRMAN: I have also noted
your request. I shall see to it.

SHRI BHUPESH GUPTA: Is it not
necessary for the Government itself *suo
motu* to come and keep us informed?

MR. CHAIRMAN: They might do so.

SHRI BHUPESH GUPTA: "They
might" is different. You would have noted
that they do not do so Teachers are